



सत्यमेव जयते

PARLIAMENT OF INDIA  
RAJYA SABHA

# STATISTICAL INFORMATION RELATING TO QUESTIONS

233<sup>rd</sup>  
Session

24<sup>th</sup> November to 23<sup>rd</sup> December, 2014



RAJYA SABHA SECRETARIAT  
NEW DELHI

Hindi version of this Publication is also available



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NEW DELHI

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## **PREFACE**

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Thirty-Third Session of the Rajya Sabha and disposal thereof. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX contains some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;  
3 February, 2015  
*Magha 14, 1936 (Saka)*

SHUMSHER K. SHERIFF,  
*Secretary-General.*

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## STATEMENT-I

*Statement showing notices of Starred and Unstarred  
Questions received, Group-wise*

### GROUP-I

Coal; Drinking Water and Sanitation; Human Resource Development; New and Renewable Energy; Panchayati Raj; Power; Road Transport and Highways; Rural Development; Shipping; Water Resources, River Development and Ganga Rejuvenation. 1918

### GROUP-II

Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH); Civil Aviation; Corporate Affairs; Defence; Finance; Health and Family Welfare; Information and Broadcasting; Minority Affairs. 2032

### GROUP-III

Commerce and Industry; Culture; Home Affairs; Labour and Employment; Mines; Petroleum and Natural Gas; Steel; Tourism; Tribal Affairs; Youth Affairs and Sports. 1655

### GROUP-IV

Prime Minister; Atomic Energy; Development of North Eastern Region; Earth Sciences; Environment, Forests and Climate Change; External Affairs; Heavy Industries and Public Enterprises; Housing and Urban Poverty Alleviation; Micro, Small and Medium Enterprises; Overseas Indian Affairs; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Science and Technology; Skill Development and Entrepreneurship; Social Justice and Empowerment; Space; Statistics and Programme Implementation; Urban Development; Women and Child Development. 1599

### GROUP-V

Agriculture; Chemicals and Fertilizers; Communications and Information Technology; Consumer Affairs, Food and Public Distribution; Food Processing Industries; Law and Justice; Railways; Textiles. 1637

TOTAL:

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8841

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## STATEMENT-II

*Statement showing notices of Starred and Unstarred Questions received, sitting-wise*

Sl. No.	Date of Sitting	Notices of Starred Questions received	Notices of Unstarred Questions received	Total Notices received	Notices received in Hindi
1	2	3	4	5	6
1.	24.11.2014	275	71	346	68
2.	25.11.2014	269	77	346	58
3.	26.11.2014	279	73	352	66
4.	27.11.2014	256	71	327	69
5.	28.11.2014	289	83	372	69
6.	01.12.2014	294	91	385	76
7.	02.12.2014	317	106	423	84
8.	03.12.2014	301	95	396	75
9.	04.12.2014	339	105	444	81
10.	05.12.2014	335	106	441	89
11.	08.12.2014	269	116	385	89
12.	09.12.2014	317	106	423	90
13.	10.12.2014	321	121	442	88
14.	11.12.2014	307	83	390	74
15.	12.12.2014	294	109	403	78
16.	15.12.2014	297	107	404	102

17.	16.12.2014	316	104	420	78
18.	17.12.2014	342	123	465	95
19.	18.12.2014	341	97	438	78
20.	19.12.2014	318	103	421	103
21.	22.12.2014	271	127	398	91
22.	23.12.2014	300	120	420	66
TOTAL:		6647	2194	8841	1767



## STATEMENT-II-A

*Abstract showing disposal of notices of Starred and Unstarred Questions*

Category of Questions	Notices received	Admitted	Admitted by clubbing	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
Starred	6647	380	-	722	2753	-	-	-
Unstarred	2194	3470 +	322++	260	930	4	-	-
TOTAL:	8841	3850	322	982	3683	4	-	-

4

+ Includes 2500 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 292 notices of Starred Questions admitted as Unstarred Questions by clubbing.

### STATEMENT-III

*Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal*

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	Admitted		Admitted by clubbing	Disallowed	Lapsed	Returned to Members	With-drawn	Can-celled	No. of Supple-mentaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	22(3)	-	1(0)	-	11(1)	10(2)	-	-	-	-
2.	Agriculture	327(67)	12(0)	147(32)	16(2)	6(2)	146(31)	-	-	-	10
3.	Atomic Energy	53(14)	3(2)	24(6)	2(1)	19(2)	5(3)	-	-	-	-
4.	Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homeopathy (AYUSH)	35(8)	3(2)	19(4)	-	4(0)	9(2)	-	-	-	-
5.	Chemicals and Fertilizers	158(35)	7(3)	49(8)	4(1)	6(2)	92(21)	-	-	-	9
6.	Civil Aviation	307(51)	10(3)	129(18)	3(1)	50(1)	115(28)	-	-	-	5
7.	Coal	144(41)	8(1)	58(12)	4(0)	14(4)	60(24)	-	-	-	3
8.	Commerce and Industry	236(36)	11(2)	85(9)	9(0)	6(1)	125(24)	-	-	-	4
9.	Communications and Information Technology	209(51)	10(3)	82(20)	3(0)	4(3)	110(25)	-	-	-	5
10.	Consumer Affairs, Food and Public Distribution	189(38)	10(2)	66(16)	16(0)	10(1)	87(19)	-	-	-	5

1	2	3	4	5	6	7	8	9	10	11	12
11.	Corporate Affairs	52(3)	2(0)	19(2)	1(0)	3(1)	27(0)	-	-	-	-
12.	Culture	87(14)	1(1)	34(6)	5(1)	3(0)	44(6)	-	-	-	-
13.	Defence	270(68)	9(4)	92(23)	9(0)	57(12)	103(29)	-	-	-	5
14.	Development of North Eastern Region	15(1)	1(0)	7(0)	-	2(1)	5(0)	-	-	-	-
15.	Drinking Water and Sanitation	149(28)	7(1)	57(7)	6(1)	22(3)	57(16)	-	-	-	-
16.	Earth Sciences	18(1)	-	8(0)	-	2(1)	8(0)	-	-	-	-
17.	Environment, Forests and Climate Change	266(45)	14(1)	119(23)	8(1)	36(8)	89(12)	-	-	-	25
18.	External Affairs	199(34)	8(0)	75(14)	9(2)	46(4)	61(14)	-	-	-	-
19.	Finance	616(119)	33(7)	219(35)	30(2)	72(11)	262(64)	-	-	-	12
20.	Food Processing Industries	49(3)	1(0)	22(1)	4(0)	3(1)	19(1)	-	-	-	-
21.	Health and Family Welfare	558(105)	24(15)	239(38)	10(1)	65(17)	220(34)	-	-	-	5
22.	Heavy Industries and Public Enterprises	58(8)	-	22(4)	4(0)	7(1)	25(3)	-	-	-	-
23.	Home Affairs	633(114)	32(3)	230(36)	16(1)	51(13)	304(61)	-	-	-	16
24.	Housing and Urban Poverty Alleviation	73(21)	1(1)	34(8)	4(0)	9(5)	25(7)	-	-	-	-
25.	Human Resource Development	490(100)	24(10)	205(6)	20(1)	71(21)	170(62)	-	-	-	4
26.	Information and Broadcasting	89(20)	2(1)	45(4)	2(1)	8(2)	32(12)	-	-	-	5
27.	Labour and Employment	185(43)	5(2)	78(17)	8(1)	6(4)	88(19)	-	-	-	-

28.	Law and Justice	169(33)	6(1)	59(10)	6(1)	15(2)	79(19)	4(0)	-	-	5
29.	Micro, Small and Medium Enterprises	62(14)	4(0)	29(6)	3(1)	6(1)	20(6)	-	-	-	
30.	Mines	31(7)	-	10(2)	-	1(1)	20(4)	-	-	-	-
31.	Minority Affairs	105(12)	2(0)	28(4)	1(0)	24(3)	50(5)	-	-	-	-
32.	New and Renewable Energy	84(11)	2(0)	39(5)	-	7(2)	36(4)	-	-	-	-
33.	Overseas Indian Affairs	22(5)	2(0)	10(2)	-	7(1)	3(2)	-	-	-	1
34.	Panchayati Raj	29(6)	1(0)	17(5)	1(0)	1(0)	9(1)	-	-	-	-
35.	Parliamentary Affairs	8(0)	-	-	-	5(0)	3(0)	-	-	-	-
36.	Personnel, Public Grievances and Pensions	106(19)	3(2)	51(9)	10(0)	15(2)	27(6)	-	-	-	2
37.	Petroleum and Natural Gas	190(44)	8(0)	83(24)	6(0)	12(2)	81(18)	-	-	-	5
38.	Planning	75(16)	4(0)	30(7)	1(1)	13(3)	27(5)	-	-	-	3
39.	Power	211(53)	12(2)	91(6)	2(0)	46(16)	60(29)	-	-	-	-
40.	Railways	446(98)	22(5)	171(39)	22(1)	9(2)	222(51)	-	-	-	22
41.	Road Transport and Highways	278(57)	10(1)	120(4)	10(1)	44(8)	94(43)	-	-	-	-
42.	Rural Development	238(52)	10(1)	89(18)	17(1)	41(10)	81(22)	-	-	-	-
43.	Science and Technology	25(0)	-	9(0)	-	5(0)	11(0)	-	-	-	-
44.	Shipping	74(2)	2(0)	39(0)	2(0)	5(0)	26(2)	-	-	-	-
45.	Skill Development and Entrepreneurship	39(5)	1(1)	18(1)	4(1)	1(1)	15(1)	-	-	-	-

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1	2	3	4	5	6	7	8	9	10	11	12
46.	Social Justice and Empowerment	131(43)	10(2)	41(8)	3(1)	17(4)	60(28)	-	-	-	8
47.	Space	11(1)	-	5(1)	1(0)	1(0)	4(0)	-	-	-	-
48.	Statistics and Programme Implementation	12(4)	1(1)	3(1)	-	1(1)	7(1)	-	-	-	-
49.	Steel	41(7)	2(2)	20(5)	1(0)	3(0)	15(0)	-	-	-	-
50.	Textiles	90(14)	2(0)	34(3)	5(1)	3(0)	46(10)	-	-	-	-
51.	Tourism	90(27)	4(0)	32(6)	-	7(3)	47(18)	-	-	-	-
52.	Tribal Affairs	60(6)	3(0)	19(3)	3(0)	3(1)	32(2)	-	-	-	-
53.	Urban Development	180(36)	7(2)	73(9)	12(0)	22(2)	66(23)	-	-	-	-
54.	Water Resources, River Development and Ganga Rejuvenation	221(66)	9(1)	75(18)	4(1)	34(11)	99(35)	-	-	-	7
55.	Women and Child Development	224(32)	11(0)	71(9)	15(0)	32(7)	95(16)	-	-	-	-
56.	Youth Affairs and Sports	102(26)	4(0)	39(10)	-	9(0)	50(16)	-	-	-	-
<b>TOTAL:</b>		<b>8841(1767)</b>	<b>380(85)</b>	<b>3470(564)</b>	<b>322(27)</b>	<b>982(205)</b>	<b>3683(886)</b>	<b>4(0)</b>	<b>-</b>	<b>-</b>	<b>166</b>

## STATEMENT-IV

*Statement showing the subjects on which maximum number of Questions were answered*

Sl. No.	Name of Ministry/ Department	Subject	<u>No. of Questions Admitted</u>		No. of Supple- mentaries asked
			Starred	Unstarred	
1	2	3	4	5	6
1.	Agriculture	Agriculture production	1	28	5
		Dairy sector	1	12	-
		MSP	1	12	-
		Organic farming	2	11	-
2.	Civil Aviation	Development and modernization of airports	3	19	-
		Performance of Air India	2	16	-
3.	Commerce and Industry	Import/export	1	24	4
4.	Communications and Information Technology	BSNL and MTNL	2	14	-
5.	Culture	Protection of monuments	1	20	-
6.	Drinking Water and Sanitation	Drinking water issues	1	20	-
7.	Finance	Loans from banks	2	10	-
8.	Food Processing Industries	Food Processing Industries/Food Parks	-	15	-
		CGHS	2	15	-
9.	Health and Family Welfare	Health of mothers and infants	-	17	-

1	2	3	4	5	6
10.	Home Affairs	Crime against women and children	1	22	-
		Maoism	-	23	-
		Natural disasters	7	15	5
		Terrorism	3	10	-
11.	Human Resource Development	Schools	3	41	-
		SSA	2	10	-
		Universities	2	28	-
12.	New and Renewable Energy	Solar energy/policy/projects	2	18	-
13.	Petroleum and Natural Gas	Fuel prices	4	28	5
14.	Railways	Accidents/crime/security	3	22	8
		Amenities/catering/sanitation	3	28	-
		Railway projects/ proposals/policy	11	44	9
		Trains/tracks connectivity	-	21	-
15.	Road Transport and Highways	National Highways	2	49	-
16.	Rural Development	Mahatma Gandhi National Rural Employment Guarantee Act	6	20	-
17.	Youth Affairs and Sports	Sport infrastructure	2	12	-

## **STATEMENT-V**

### *Statements laid on the Table of the Rajya Sabha in reply to STARRED QUESTIONS*

Copies of 366 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16<sup>th</sup> July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.



## STATEMENT-VI

*Abstract showing disposal of SHORT NOTICE QUESTIONS*

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of supplementaries asked
1	2	3	4	5	6
1.	Strategic reserve of petroleum resources	Shri Mansukh L. Mandaviya	Petroleum and Natural Gas	Answered	3
2.	Mechanism to provide proper selling price to farmers	Shri Mansukh L. Mandaviya	Agriculture	Answered	5
3.	Financial assistance for conservation of Asiatic lions	Shri Mansukh L. Mandaviya	Environment, Forests and Climate Change	Lapsed	-
4.	Modernisation of fire fighting systems	Shri Mansukh L. Mandaviya	Home Affairs	Disallowed	-
5.	Special mechanism to deal with bounced cheque cases	Shri Mansukh L. Mandaviya	Law and Justice	Disallowed	-
6.	Wastage of foodgrains	Shri Mansukh L. Mandaviya	Consumer Affairs, Food and Public Distribution	Disallowed	-
7.	Scheme for women engaged in milk production	Shri Mansukh L. Mandaviya	Agriculture	Answered	5
8.	Steps to check quality of roads	Shri Mansukh L. Mandaviya	Road Transport and Highways	Disallowed	-
9.	Aid from PMNRF to Hospitals in Gujarat	Shri Mansukh L. Mandaviya	Prime Minister	Disallowed	-
10.	Direct flights from Ahmedabad to London	Shri Mansukh L. Mandaviya	Civil Aviation	Lapsed	-
11.	Impact of climate change on human health	Shri Mansukh L. Mandaviya	Health and Family Welfare	Disallowed	-

1	2	3	4	5	6
12.	Simplification of organ donation procedure	Shri Mansukh L. Mandaviya	Health and Family Welfare	Disallowed	-
13.	Gaps in coastal security	Shri H.K. Dua	Defence	Disallowed	-
14.	Compensation to victims of clinical trials	Shri Mansukh L. Mandaviya	Health and Family Welfare	Lapsed	-
15.	Post-retirement opportunities to SC Judges	Shri A.U. Singh Deo	Law and Justice	Disallowed	-
16.	Legally backed single window approval process	Shri Gulam Rasool Balyawi	Environment, Forests and Climate Change	Lapsed	-
17.	Suggestions to control air pollution in the National Capital Region	Shri Gulam Rasool Balyawi	Environment, Forests and Climate Change	Lapsed	-
18.	Reduction in the reserved percentage of jute packaging materials	Shri Derek O' Brien	Textiles	Disallowed	-
19.	Bogus voter identity cards	Shri Mansukh L. Mandaviya	Law and Justice	Disallowed	-
20.	Safety measures to prevent accidents on unmanned railway crossings	Smt. Rajani Patil	Railways	Disallowed	-
21.	Ensuring punctuality of Air India Flights	Shri P. Rajeeve	Civil Aviation	Lapsed	-
22.	Report sought by NCM in response to representation	Shri Arvind Kumar Singh	Minority Affairs	Disallowed	-
23.	Revival of sick jute mills in West Bengal	Shri Vivek Gupta	Textiles	Lapsed	-

Admitted:3 Disallowed:13 Lapsed:7

## STATEMENT-VII

*Statement showing disposal of notices received for raising  
HALF-AN- HOUR DISCUSSION on matters of public importance arising out  
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of Members who took part in the discussion
1	Revival of jute industry	Shri Sukhendu Sekhar Roy	Textiles	Lapsed	-
2	Issues related to farmers	Shri Naresh Agrawal	Agriculture	Disallowed	-
3	River restoration and cleaning projects	Shri Khekiho Zhimomi	Water Resources, River Development and Ganga Rejuvenation	Lapsed	-
4	Procurement of poor quality arms and ammunitions	Shri Anand Sharma	Defence	Lapsed	-
5	Increase in indebtedness of cotton farmers	Shri Avinash Pande	Agriculture	Lapsed	-

Admitted: Nil Disallowed :1 Lapsed:4

## STATEMENT-VIII

*Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha*

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	01.12.2014	Smt. Smriti Zubin Irani, Minister of Human Resource Development	Starred Question 463	11.08.2014	Revival of student and teacher unions in central universities
2.	10.12.2014	Shri Bandaru Dattatreya, Minister of State (IC) of the Ministry of Labour and Employment	Unstarred Question 411	26.11.2014	Amendments in labour laws by State Governments
3.	23.12.2014	Smt. Nirmala Sitaraman, Minister of State (IC) of the Ministry of Commerce and Industry	Unstarred Question 318	26.11.2014	Fall in price of natural rubber
4.	23.12.2014	Shri Mohanbhai Kalyanjibhai Kundariya, Minister of State of the Ministry of Agriculture	Unstarred Question 2967	21.02.2014	Damage of crops by wild and stray animals



## STATEMENT-IX

*Some interesting features pertaining to Questions asked and answered in the Rajya Sabha*

1.	The number of sittings during which the Question time was originally allotted.....	22
2.	The number of sittings during which the Question Hour was dispensed with.....	Nil
3.	The number of sittings which were adjourned without transacting any business.....	1(24 <sup>th</sup> November, 2014)
4.	The number of sittings during which Question time was allotted but no Questions were orally answered in the House.....	6 (24 <sup>th</sup> November and 3 <sup>rd</sup> , 5 <sup>th</sup> , 16 <sup>th</sup> , 18 <sup>th</sup> , and 19 <sup>th</sup> December, 2014)
5.	The number of sittings cancelled.....	Nil
6.	The number of sittings extended without Question Hour (special sittings).....	Nil
7.	The number of Questions (Starred and Unstarred) received in Hindi.....	1767
8.	The number of Members from whom notices were received.....	155
9.	The maximum number of times any Member's name appeared in the ballot of Starred Questions .....	11(Shri Husain Dalwai)
10.	The number of Questions answered orally .....	48
11.	The number of Questions on which Supplementaries were put.....	40
12.	The number of Supplementary Questions put.....	166

13.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	3802
14.	The maximum number of notices received from any one Member.....	212(from Shri Mohd. Ali Khan)
15.	The maximum number of Supplementary Questions put by any one Member.....	5 (by Shri Husain Dalwai)
16.	The maximum number of Supplementaries asked by any one Member on any one day.....	2
17.	The days on which there were less than 20 Questions in a Starred list..... <i>(w.e.f. 08.12.2014, maximum number of Questions in Starred List reduced to 15)</i>	15
18.	The minimum number of Unstarred Questions put down in a day's list..... <i>(w.e.f. 08.12.2014, maximum number of Questions in Unstarred List increased to 160)</i>	155
19.	The maximum number of Questions on which Supplementary Questions were asked on any one day.....	7 ( on 9 <sup>th</sup> December, 2014)
20.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	1 (on 22 <sup>nd</sup> December, 2014)
21.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	803 (on 7 <sup>th</sup> November, 2014)
22.	The maximum number of Questions orally answered on any one subject.....	2(on river restoration)
23.	The maximum number of supplementaries raised on any one Question.....	5
24.	The maximum number of notices addressed to any one Minister by Members.....	633 (to Minister of Home Affairs)
25.	The maximum number of admitted Questions addressed to any one Minister.....	263 (to Minister of Health and Family Welfare)

26.	The maximum number of Questions orally answered by any one Minister.....	5 (each by Minister of Environment, forests and Climate Change and Minister of Railways)
27.	The maximum number of Supplementary Questions answered by any one Minister .....	25 (by Minister of Environment, Forests and Climate Change)
28.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
29.	Average number of Questions received per sitting.....	401.86
30.	Average number of Questions orally answered per sitting...	2.18
31.	Average number of Questions orally answered per sitting (only for those sittings when Questions were orally answered).....	3
32.	Average number of Supplementary Questions asked per sitting.....	7.55
33.	Average number of Supplementary Questions on each Question answered orally .....	3.46
34.	Average time taken on each Question orally answered.....	7.27 minutes
35.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	366
36.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	20 (each on 24 <sup>th</sup> and 27 <sup>th</sup> November, and 2 <sup>nd</sup> , 3 <sup>rd</sup> , 4 <sup>th</sup> and 5 <sup>th</sup> December, 2014)
37.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to Notice Office and Lobby.....	26 pages ( for SQ 245 answered on 10 <sup>th</sup> December, 2014)
38.	Total number of statements made/laid by Ministers correcting replies given by them to Questions in the Rajya Sabha.....	4



## STATEMENT-X

*Statement showing the Observations/Directions/Rulings made / given for smooth functioning of Question Hour in the Rajya Sabha*

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Sl. No.	Observations/Directions/Rulings made/given by	Date	Observations/Directions/Rulings made/ given
1.	Chairman	11.11.2014	In pursuance of Rule 38 of the Rules of Procedure and Conduct of Business in the Council of States, the Chairman has directed that from 233 <sup>rd</sup> Session onwards the Question Hour shall be from 12.00 noon to 1.00 p.m.[PB(II) 52453 dated 11.11.2014]
2.	Chairman	27.11.2014	<p>The Thirteenth Report of the Committee on Rules which was adopted by the Rajya Sabha at its sitting held on 26<sup>th</sup> November, 2014 <i>inter alia</i> amended Rules 38 and 51A. 27<sup>th</sup> November, 2014 was fixed as the date on which the following amended rules came into force:</p> <p><b>38. Time of Questions</b> Unless the Chairman otherwise directs, the Question Hour shall be from 12.00 noon to 1.00 pm.</p> <p><b>51A. Limit on number of questions for oral and written answers</b> The total number of Questions to be included in the lists of questions for oral and written answers for any one day shall be limited to 175 including 15 Questions for oral answers, Questions postponed from one list of Questions to another for written answers and 15 Questions pertaining to the States under the Presidents Rule.</p>
3.	Chairman	27.11.2014	Consequent upon reduction in the number of Questions in the Starred List, the draw of lots for determining the <i>inter-se</i> priority of Members for answer days, starting from 8 <sup>th</sup> December, 2014 onwards, have been held for 25 positions, instead of 30 positions which was in practice before the said change in Rules.

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